

CORRIGENDUM TO PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF SULABH ENGINEERS AND SERVICES LIMITED

Registered office: 185, Sheikh Memon Street, 3rd Floor, Mumbai - 400 002

This Corrigendum to Public Announcement is in continuation of and shall be read in conjunction with the original Public Announcement (PA) which appeared on July 09, 2010 to the shareholders of **Sulabh Engineers and Services Limited** by **Mr. Manoj Kumar Agarwal and Mrs. Deepa Mittal (the "Acquirers")**, pursuant to Regulation 10 and Regulation 12 in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulation, 1997 and subsequent amendments thereto (the 'SEBI (SAST) Regulations').

1. The Schedule of activity pertaining to the Open Offer has been changed and shall be read as under:

SCHEDULE OF THE MAJOR ACTIVITIES OF THE OFFER

Sr. No.	Activity	Original Schedule Day and Date	Revised Schedule Day and Date
1	Specified Date	Friday, July 30, 2010	Friday, July 30, 2010
2	Last Date for a Competitive Bid(s)	Friday, July 30, 2010	Friday, July 30, 2010
3	Date by which Letter of Offer will be dispatched to the Shareholders	Friday, August 20, 2010	Tuesday, December 07, 2010
4	Offer Opening Date	Wednesday, September 01, 2010	Friday, December 10, 2010
5	Last Date for the Revision of the Offer Price / Number of Equity Shares.	Thursday, September 09, 2010	Monday, December 20, 2010
6	Last date to withdraw acceptance tendered by shareholders	Wednesday, September 15, 2010	Friday, December 24, 2010
7	Offer Closing Date	Monday, September 20, 2010	Wednesday, December 29, 2010
8	Date by which the acceptance / rejection would be intimated and the corresponding payment for the acquired equity shares and / or the unaccepted equity shares / share certificates will be dispatched.	Tuesday, October 05, 2010	Thursday, January 13, 2011

The above dates, wherever appeared in the original Public Announcement should be read accordingly.

2. The name of Contact Person of Manager to the Offer has changed and should be read as Mr Vimlesh Bansal in place of Ms Swati Agarwal.

All other terms and conditions of the Offer as set forth in the PA are unchanged.

The Acquirers, Mr. Manoj Kumar Agarwal and Mrs. Deepa Mittal accept full responsibility for the information contained in this Corrigendum to Public Announcement and are responsible for the fulfillment of each of their obligations in terms of the SEBI (SAST) Regulation, 1997.

This Corrigendum to Public Announcement will also be available on SEBI's website at www.sebi.gov.in

MANAGER TO THE OFFER



CHARTERED CAPITAL AND INVESTMENT LIMITED

Contact Person: Mr. Vimlesh Bansal

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